

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 112
(IB)-640(PB)/2020

IN THE MATTER OF:

Clear Media India Pvt. Ltd.
v.

.... Applicant/petitioner

Entertainment City Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 05.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the applicant
For the respondent

Mr. Abhay Sahai, Adv.
Mr. Abhirup Das Gupta, Ms. Gauri Rishi, Ms.
Srishti Juneja, Advs.

ORDER

List on 16.04.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)